


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP 201/14/HDB/2017
NAME OF THE COMPANY	Ushakiron Movies Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M S R Prasad	Company Secretary	kamaprasad.m@samejifilmcity.com 9848350845	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri M.S.R. Prasad, Learned PCS for the Petitioner Company.

In pursuant to the direction given by the Tribunal they have caused necessary notification in English Newspaper (Business standard) and Eenadu Telugu Newspaper and filed copies of the notification published in those newspapers. Post the case on 24.10.2017 under the caption “part-heard”.

  
Member (T)

  
Member (J)